

**In the Court of HAREESHA A.  
5th ADDL. DISTRICT & SESSIONS JUDGE,  
DEVANAHALLI  
Cause List dated 12.06.2020**

<b>MORNING SESSION</b>			
<b>CIVIL</b>			
Sl.No.	Case Numnber	Petitioner's Advocate	Respondent's Advocate
1	R.A. 15054/2019	M.S.B.	N.K.
2	R.A. 15047/2019	M.S.B.	N.K.
3	R.A. 15052/2019	M.S.B.	N.K.
4	R.A. 15051/2019	M.S.B.	N.K.
5	R.A. 15053/2019	M.S.B.	N.K.
6	R.A. 15074/2019	P. Raja Reddy	P.M.S. K.V.R.
7	R.A. 15103/2019	R. Keshavamurthy	N.A.G
8	R.A. 15045/2015	K.S.S.	K.S.N.R R.V.S.R
<b>CRIMINAL</b>			
<b>OBJECTION</b>			
9	Crl.Misc.15068/2020	Rakshit K.N.	P.P.
10	Crl.Misc.15070/2020	R. Manjunath Reddy	P.P.
<b>AFTERNOON SESSION</b>			
<b>CIVIL</b>			
Sl.No.	Case Numnber	Petitioner's Advocate	Respondent's Advocate
11	R.A. 15156/2016	A.R.S.R.	V.S. R.T.N.
12	R.A. 15008/2018	Ravindra Reddy	M.C.S. A.R.S.R
13	R.A. 15056/2018	B.M.B	A.Y.A.
14	R.A. 15041/2019	M.R.Veerendra	B.V.M.
15	R.A. 15065/2019	M. Mahesh Das	S.H.
16	M.C. 15068/2020	George	G.M.
17	M.C. 15089/2020	B. Munegowda	K.K.
<b>ORDERS</b>			
18	Crl.Misc.15067/2020	S.V. Sridhar	P.P.
19	Crl.Misc.15066/2020	Niranjan	P.P.
<b>JUDGEMENT</b>			
20	MVC 85/2019	K.V. Mahendra Kumar	

In the court of I ADDITIONAL SENIOR CIVIL JUDGE & J.M.F.C.,  
DEVANAHALLI, Cause List, Dated 12-06-2020.

<b>MORNING SESSION (HEARING)</b>	
<b>Case No.</b>	<b>Plaintiff/Defendants Name</b>
1. O.S. 646/12	Anjinamma V/s Doddanarayanappa
2. O.S. 45/09	Tulasamma V/s Chikkanarayanamma
3. O.S. 2202/06	Varalakshmi V/s Muniyamma
4. O.S. 206/06	Muniswamappa V/s Patel Narayana Gowda
5. O.S. 2268/06	Narayanaswamy V/s Yellamma
6. O.S. 44/07	Rathnamma V/s Appaiayya
7. O.S. 928/08	Munishamappa V/s K.N.Yellappa
8. O.S. 334/11	Doddamuniyamma V/s Subbamma
9. O.S. 109/07	Krishnappa V/s Muniraju
10.O.S. 2305/06	M.V.Munirajaiah V/s Venkatarayappa
<b>AFTERNOON SESSION (Hearing)</b>	
11. O.S. 316/18	Thimmakka V/s Krishnappa
12. O.S. 818/08	Hanumanthappa V/s R.Shivaraj
13. O.S. 126/07	Hanumanthappa V/s Krishnappa
14. O.S. 5/14	Padma V/s Byrappa
15. O.S. 395/09	Pillappa V/s Chennarayappa
16. O.S. 107/07	Shankarappa V/s Munishamappa
17. R.A. 10/20	Rathnamma V/s Jayalakshamma
<b>New Suits (Parties Name)</b>	
18. O.S. Gowramma V/s Shivamma	
19. O.S. Ravi V/s Muninarayanappa	
20. O.S. Kadiramma V/s Lakshmappa	

(PATIL HARISH RANGANAGOWDA)  
I Additional Senior Civil Judge and J.M.F.C.,  
Devanahalli.

**NOTE :** All Advocates are requested to strictly follow SOP dated  
28-05-2020 issued by Hon'ble High Court of Karnataka.